

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 82 OF 2017 &
IA NO. 740 OF 2016**

Dated: 5th April, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Faridabad Industries Association **...Appellant(s)**

Vs.

Haryana Electricity Regulatory Commission & Ors. **...Respondent(s)**

Counsel for the Appellant(s) : Mr. Vishal Sharma

Counsel for the Respondent(s) : Mr. Nishant Ahlawat for R.1

Ms. Himangini Mehta for R.2

ORDER

Admit. Issue notice. Mr. Nishant Ahlawat takes notice on behalf of Respondent No.1 and Ms. Himangini Mehta takes notice on behalf of Respondent No.2. Notice be issued to the other Respondents returnable on 11.07.2017. Dasti, in addition, is permitted.

List the matter on **11.07.2017.**

(I. J. Kapoor)
Technical Member
ts/kt

(Justice Ranjana P. Desai)
Chairperson